

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/1670/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT No. 3,  
Kamrup (M), Guwahati

Dated Guwahati the <sup>nd</sup> 22 March, 2021.

Sub: **Casual leave.**

Ref:- Letter No. MACT-3/145 dated 16.03.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 18.03.2021, has been granted. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in her absence the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdr

1673 **JT.REGISTRAR (VIGILANCE)**  
Memo NO.HC.VII-16/2002/1671-1 dated 22.3.2021  
Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),  
Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

22/3/21  
Rag